

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) to (d) The subsidy given to Flying Club is in two parts—a fixed subsidy depending upon the classification of a club based upon the number of flying hours done by it during the preceding year, and a subvention at prescribed rates for each flying hour done. During the year 1955-56, the Bih. Flying Club was placed in Class III and was given a fixed subsidy of Rs 60,000/- and during the year 1956-57, it was classified as Class II and paid a fixed subsidy of Rs 75,000/- As regards the subvention, the amount paid during the year 1955-56 was Rs 1,14,073/- and during 1956-57 Rs 98,291/- The total amount paid during 1955-56 was thus Rs 1,74,073 and during 1956-57 Rs 1,73,291/ The reduction is, therefore, insignificant and no report has been received by Government that many boys have been denied the opportunity of admission to the Club on this account

**Tourist Centres in Mysore**

675 *Shri Wodeyar* Will the Minister of Transport and Communications be pleased to state

(a) whether Government are aware that world famous tourist resorts like Agumbe and Jog Falls in Mysore State are suffering for want of communication and publicity, and

(b) if so, the steps taken in this regard?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) As regards publicity the "Guide to Mysore and Coorg" which was brought out in 1954 and copies of which have been widely circulated as well as placed on sale, mentions the tourist attractions of Jog Falls and Agumbe. The improvement of roads leading to Agumbe and Jog Falls and the provision of road transport services to these places are the responsibility of the State Govern-

ment. However, the Government of India have agreed to meet one third of the cost of the improvement of the road between Sirsi and Jog Falls provided the Government of Mysore agrees to meet the remaining cost. The reactions of the Mysore Government to this offer are awaited.

**P and T Housing Plan**

696. *Shri Kodiyam*: Will the Minister of Transport and Communications be pleased to state

(a) the total number of houses constructed during the first year of the Second Five Year Plan according to the Post and Telegraph Housing Plan,

(b) the number of houses constructed during the First Five Year Plan and the first year of Second Plan for the Post and Telegraph Employees in Kerala?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 596

(b) 4 and 3 respectively

**Corruption on Railways**

697 *Shri Vasudevan Nair*. Will the Minister of Railways be pleased to state

(a) the total number of cases of corruption brought to notice by vigilance unit of the Indian Railways during the last three years;

(b) the total number of officers and workers implicated separately for each category, year-wise, and

(c) the total number of successful action taken against officers and workers, separately for each category, year-wise?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c) A Statement is laid on the Table of Lok Sabha [See Appendix III, annexure No 34]